

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 15th July, 2021

No.HC.VII-05/2021/ **2919** /A. Shri Murtaza Ahmed Choudhury, Member, MACT, Barpeta, is transferred and posted as District and Sessions Judge, Dhemaji, vice Shri Biswajit Chakraborty transferred.

Shri Choudhury will hand over charge of his Court and Office to the District and Sessions Judge, Barpeta and proceed to join his new assignment immediately.

No.HC.VII-05/2021/ **2920** /A. On his release from the post of L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Shri Mridul Kumar Kalita, is transferred and posted as District and Sessions Judge, Jorhat, vice Shri Robin Phukan already elevated as Additional Judge of the Gauhati High Court.

Shri Kalita will hand over charge of his Office to the Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur as soon as he is released from the present post and proceed to join his new assignment.

No.HC.VII-05/2021/ **2921** /A. Shri Binod Kumar Chetri, District and Sessions Judge, Dibrugarh, is transferred and posted as L.R.-cum-Secretary to the Govt. of Assam, Judicial Department, Dispur, vice Shri Mridul Kumar Kalita transferred.

Shri Chetri will hand over charge of his Court and Office to the senior-most Addl. District and Sessions Judge, Dibrugarh as soon as he is appointed to the post by the Government and proceed to join his new assignment.

No.HC.VII-05/2021/ **2922** /A. On her release from the post of Director, Judicial Academy, Assam, Smti Aparna Ajitsaria, is transferred and posted as District and Sessions Judge, Dibrugarh, vice Shri Binod Kumar Chetri transferred.

Smti Ajitsaria will hand over charge of her Office to the senior-most Officer in the Judicial Academy, Assam and proceed to join her new assignment immediately.

No.HC.VII-05/2021/ **2923** /A. Shri Dhrupad Kashyap Das, Member, MACT, No.2, Kamrup (M), Guwahati, is transferred and posted as District and Sessions Judge, Hailakandi, vice Smti Pranita Rani Rajmedhi transferred.

Shri Das will hand over charge of his Court and Office to the Member, MACT, No.1, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

No.HC.VII-05/2021/ **2924** /A. Shri Biswajit Chakraborty, District and Sessions Judge, Dhemaji, is transferred and posted as Member, MACT, No.2, Kamrup (M), Guwahati, vice Shri Dhrupad Kashyap Das transferred.

Shri Chakraborty will hand over charge of his Court and Office to the senior-most Judicial Officer at the station and proceed to join his new assignment immediately.


15/7/2021

No.HC.VII-05/2021 / **2925** /A. Smti Pranita Rani Rajmedhi, District and Sessions Judge, Hailakandi, is transferred and posted as Member, MACT, No.3, Kamrup (M), Guwahati, vice Shri Dibya Jyoti Mahanta transferred.

Smti Rajmedhi will hand over charge of her Court and Office to the Addl. District and Sessions Judge, Hailakandi and proceed to join her new assignment immediately.

No.HC.VII-05/2021 / **2926** /A. Shri Dibya Jyoti Mahanta, Member, MACT, No.3, Kamrup (M), Guwahati, is transferred and posted as Member, MACT, Barpeta, vice Shri Murtaza Ahmed Choudhury transferred.

Shri Mahanta will hand over charge of his Court and Office to the Member, MACT, No.1, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

No.HC.VII-05/2021 / **2927** /A. In exercise of the power conferred under Sub-Section (2) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer, as the Sessions Judge of the Sessions Division/jurisdiction with Head-quarters as shown below against her name to exercise such power within the local limits of her respective jurisdiction with effect from the date of assuming charges as such:-

Sl. No.	Name of the Officer	Sessions Division	Head-quarters/ station
1.	Smti Aparna Ajitsaria	Dibrugarh	Dibrugarh

No.HC.VII-05/2021 / **2928** /A. Shri Partha Sarathi Bhattacharjee, Secretary, District Legal Services Authority, Cachar, Silchar, is posted at the same station i.e. Silchar as Civil Judge & Asstt. Sessions Judge, No.2, vice Smti Mili Hussain already posted at the same station as Civil Judge & Asstt. Sessions Judge, No.1.

Shri Bhattacharjee will hand over charge of his Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Cachar, Silchar and join his new assignment immediately.

No.HC.VII-05/2021 / **2929** /A. Shri Pranab Sarma, Civil Judge & Asstt. Sessions Judge, No.2, Kamrup (M), Guwahati, is posted at the same station i.e. Guwahati, as Civil Judge & Asstt. Sessions Judge, No.1, vice Smti Audri Bhattacharyya already posted at the same station.

Shri Sarma will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and join his new assignment immediately.

No.HC.VII-05/2021 / **2930** /A. Smti Achma Rahman, Civil Judge & Asstt. Sessions Judge, No.3, Kamrup (M), Guwahati, is posted at the same station i.e. Guwahati, as Civil Judge & Asstt. Sessions Judge, No.2, vice Shri Pranab Sarma posted at the same station.

Smti Rahman will hand over charge of her Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and join her new assignment immediately.

No.HC.VII-05/2021 / **2931** /A. Smti Sagarika Borpujari, Addl. Chief Judicial Magistrate, Kamrup (M), Guwahati, is posted at the same station i.e. Guwahati, as Civil Judge & Asstt. Sessions Judge, No.3, vice Smti Achma Rahman posted at the same station.

Smti Borpujari will hand over charge of her Court and Office to the Chief Judicial Magistrate, Kamrup (M), Guwahati and join her new assignment immediately.



No.HC.VII-05/2021/ 2932 /A. Shri Siddhartha Shankar Sharma, Addl. Chief Judicial Magistrate, Cachar, Silchar, is posted at the same station i.e. Silchar as Secretary, District Legal Services Authority, vice Shri Partha Sarathi Bhattacharjee posted at the same station.

Shri Sharma will hand over charge of his Court and Office to the Chief Judicial Magistrate, Cachar, Silchar and join his new assignment immediately.

No.HC.VII-05/2021/ 2933 /A. The High Court has been pleased to promote the following Officers in Grade-III of the Assam Judicial Service to Grade-II of the said Service. They will draw usual scale of pay and other allowances as admissible under the Rules. They will be on officiation as per the Assam Judicial Service Rules, 2003.

Name of the Officers

1. Shri Jayanta Kumar Saikia, Sub-Divisional Judicial Magistrate (S), Nalbari
2. Shri Surajit Baruah, Sub-Divisional Judicial Magistrate (M), Bijni
3. Shri Baloram Kshetri, Sub-Divisional Judicial Magistrate (M), Nazira
4. Shri Nirmal Kumar Laskar, Sub-Divisional Judicial Magistrate (M), Sarupathar
5. Shri Saptarshi Garg, Sub-Divisional Judicial Magistrate (M), Koliabar
6. Smti Munmee Neog, Sub-Divisional Judicial Magistrate (M), Abhayapuri
7. Shri Jyotirmoy Sharma, Sub-Divisional Judicial Magistrate (M), Rangia
8. Shri Achyutananda Saikia, Sub-Divisional Judicial Magistrate (M), Charaideo, Sonari

No.HC.VII-05/2021/ 2934 /A. On their promotion from Grade-III to Grade-II of the Assam Judicial Service, the following Officers are transferred and posted as below with effect from the date of their taking over charge as such.

Sl. No.	Name of the Officers	Designation and place of posting	Head-quarters/ Station
1.	Shri Jayanta Kumar Saikia	Addl. Chief Judicial Magistrate, Nalbari vice Smti Sorbani Bhattacharjee posted at the same station	Nalbari
2.	Shri Surajit Baruah	Addl. Chief Judicial Magistrate, Chirang, Kajalgaon, vice Smti Bobidita Gogoi posted at the same station	Kajalgaon
3.	Shri Baloram Kshetri	Secretary, District Legal Services Authority, Kokrajhar, vice Shri Bidyut Medhi already transferred	Kokrajhar
4.	Shri Nirmal Kumar Laskar	Addl. Chief Judicial Magistrate, Cachar, Silchar, vice Shri Siddhartha Shankar Sharma posted at the same station	Silchar
5.	Shri Saptarshi Garg	Addl. Chief Judicial Magistrate, Dibrugarh, vice Smti Jayashree Bora posted at the same station	Dibrugarh
6.	Smti Munmee Neog	Addl. Chief Judicial Magistrate, Kokrajhar, vice Shri Chinmoy Baruah already transferred	Kokrajhar



7.	Shri Jyotirmoy Sharma	Addl. Chief Judicial Magistrate, Kamrup (M), Guwahati, vice Smti Sagarika Borpujari posted at the same station	Guwahati
8.	Shri Achyutananda Saikia	Addl. Chief Judicial Magistrate, Baksa, Mushalpur, vice Shri Hemanta Kumar Das already transferred	Mushalpur

No.HC.VII-05/2021 / **2935** /A. In exercise of the power conferred under Sub-Section (2) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, who have been promoted to Grade-II of the Assam Judicial Service as Additional Chief Judicial Magistrate of the districts with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters/ Station
1.	Shri Jayanta Kumar Saikia	Nalbari	Nalbari
2.	Shri Surajit Baruah	Chirang	Kajalgaon
3.	Shri Nirmal Kumar Laskar	Cachar	Silchar
4.	Shri Saptarshi Garg	Dibrugarh	Dibrugarh
5.	Smti Munmee Neog	Kokrajhar	Kokrajhar
6.	Shri Jyotirmoy Sharma	Kamrup (M)	Guwahati
7.	Shri Achyutananda Saikia	Baksa	Mushalpur

No.HC.VII-05/2021 / **2936** /A. Smti Pranami Goswami, Munsiff, Rangia is posted at the same station i.e. Rangia as Sub-Divisional Judicial Magistrate (M), vice Shri Jyotirmoy Sharma transferred on promotion.

Smti Goswami will hand over charge of her Court and Office to the Addl. District and Sessions Judge, FTC, Rangia and join her new assignment immediately.

No.HC.VII-05/2021 / **2937** /A. Smti Arunima Sonowal, Sub-Divisional Judicial Magistrate (S), Baksa, Mushalpur, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Sarupathar, vice Shri Nirmal Kumar Laskar transferred on promotion.

Smti Sonowal will hand over charge of her Court and Office to the Chief Judicial Magistrate, Baksa, Mushalpur and proceed to join her new assignment immediately.

No.HC.VII-05/2021 / **2938** /A. Shri Gautam Daimari, Sub-Divisional Judicial Magistrate (S), Nagaon, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Koliabar, vice Shri Saptarshi Garg transferred on promotion.

Shri Daimari will hand over charge of his Court and Office to the Chief Judicial Magistrate, Nagaon and proceed to join his new assignment immediately.

No.HC.VII-05/2021 / **2939** /A. Smti Monica Missong, Sub-Divisional Judicial Magistrate (S), Dibrugarh, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Sonari, Charaideo, vice Shri Achyutananda Saikia transferred on promotion.

Smti Missong will hand over charge of her Court and Office to the Chief Judicial Magistrate, Dibrugarh and proceed to join her new assignment immediately.

No.HC.VII-05/2021/ 2940 /A. Smti Dulumoni Das, Sub-Divisional Judicial Magistrate (S), Chirang, Kajalgaon, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Bijni, vice Shri Surajit Baruah transferred on promotion.

Smti Das will hand over charge of her Court and Office to the Chief Judicial Magistrate, Chirang, Kajalgaon and proceed to join her new assignment immediately.

No.HC.VII-05/2021/ 2941 /A. Smti Mridusmita Hazarika, Sub-Divisional Judicial Magistrate (S), Sivasagar, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Nazira, vice Shri Baloram Kshetri transferred on promotion.

Smti Hazarika will hand over charge of her Court and Office to the Chief Judicial Magistrate, Sivasagar and proceed to join her new assignment immediately.

No.HC.VII-05/2021/ 2942 /A. Shri Sarfraz Nawaz, Sub-Divisional Judicial Magistrate (S), Darrang, Mangaldoi, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Abhayapuri, vice Smti Munmee Neog transferred on promotion.

Shri Nawaz will hand over charge of his Court and Office to the Chief Judicial Magistrate, Darrang, Mangaldoi and proceed to join his new assignment immediately.

No.HC.VII-05/2021/ 2943 /A. Smti Mayurakshi Roy Medhi, Munsiff No.2, Nalbari, is transferred and posted as Munsiff, Rangia, vice Smti Pranami Goswami posted at the same station.

Smti Roy Medhi will hand over charge of her Court and Office to the District and Sessions Judge, Nalbari and proceed to join at her new place of posting immediately.

No.HC.VII-05/2021/ 2944 /A. Shri Rupam Saikia, Munsiff, No.2, Karbi Anglong, Diphu, is transferred and posted as Judicial Magistrate, 1st Class, Golaghat, vice Smti Madhumita Naroh transferred.

Shri Saikia will hand over charge of his Court and Office to the District and Sessions Judge, Karbi Anglong, Diphu and proceed to join his new assignment immediately.

No.HC.VII-05/2021/ 2945 /A. Smti Madhumita Naroh, Judicial Magistrate, 1st Class, Golaghat, is transferred and posted as Judicial Magistrate, 1st Class Karbi Anglong, Diphu, vice Smti Ranjumoni Pegu already posted at the same station.

Smti Naroh will hand over charge of her Court and Office to the Chief Judicial Magistrate, Golaghat and proceed to join her new assignment immediately.

No.HC.VII-05/2021/ 2946 /A. The following Officers are not entitled to Travelling Allowance in the spirit of SR 241, Division XII of FR & SR as they are transferred on their representation:-

- (i) Shri Murtaza Ahmed Choudhury
- (ii) Smti Pranita Rani Rajmedhi
- (iii) Smti Madhumita Naroh



By Order,
Sd/- Gautam Baruah,
REGISTRAR (VIGILANCE)

Memo No.HC.VII-05/2021/ **2947 – 2998** /A.

Dated 15.07.2021

Copy to:-

1. The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.

He is requested to invest the following officer with the powers of District Judge:

- (a) Smti Aparna Ajitsaria

He is also requested to invest the following officers with the powers of Civil Judge:

- a) Shri Partha Sarathi Bhattacharjee
- b) Smti Sagarika Borpujari
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District and Sessions Judge, _____
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
5. The Principal Judge, Family Court, No.I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, STAT & Member, MACT, NO.1, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI & NIA, Assam, Guwahati
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati

He is requested to release the following officers from the post of District Legal Services Authority as per Notification:

- a) Shri Jayanta Kumar Das (He is acting as Secretary, DLSA, Kokrajhar in addition to his own duties as Civil Judge & Asstt. Sessions Judge, Kokrajhar)
- b) Shri Partha Sarathi Bhattacharjee

He is also requested to appoint the following officers as Secretary, District Legal Services Authority as per Notification:

- a) Shri Siddhartha Shankar Sharma
- b) Shri Baloram Kshetri
12. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur/ Tezpur/Goalpara/ Kamrup, Amingaon
13. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati
14. Shri Murtaza Ahmed Choudhury, Member, MACT, Barpeta
15. Shri Mridul Kumar Kalita, LR-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
16. Shri Binod Kumar Chetri, District and Sessions Judge, Dibrugarh
17. Smti Aparna Ajitsaria, Director, Judicial Academy, Assam
18. Shri Dhruvad Kashyap Das, Member, MACT, No.2, Kamrup(M), Guwahati

15/7/2021

19. Shri Biswajit Chakraborty, District and Sessions Judge, Dhemaji
20. Shri Pranita Rani Rajmedhi, District and Sessions Judge, Hailakandi
21. Shri Dibya Jyoti Mahanta, Member, MACT, No.3, Kamrup (M), Guwahati
22. The Joint Registrar (_____), Gauhati High Court, Guwahati
23. The Chief Judicial Magistrate, _____
24. Shri Partha Sarathi Bhattacharjee, Secretary, District Legal Services Authority, Cachar, Silchar
25. Shri Pranab Sarma, Civil Judge & Asstt. Sessions Judge, No.2, Kamrup (M), Guwahati
26. Smti Achma Rahman, Civil Judge & Asstt. Sessions Judge, No.3, Kamrup (M), Guwahati
27. Smti Sagarika Borpujari, Addl. Chief Judicial Magistrate, Kamrup (M), Guwahati
28. Shri Siddhartha Shankar Sharma, Addl. Chief Judicial Magistrate, Cachar, Silchar
29. Shri Jayanta Kumar Saikia, Sub-Divisional Judicial Magistrate (S), Nalbari. He will hand over charge of his Court and office to the Chief Judicial Magistrate, Nalbari and join his new assignment immediately.
30. Shri Surajit Baruah, Sub-Divisional Judicial Magistrate (M), Bijni. He will hand over charge of his Court and Office to the Munsiff-cum-Judicial Magistrate, 1st Class, Bijni and proceed to join his new assignment immediately.
31. Shri Baloram Kshetri, Sub-Divisional Judicial Magistrate (M), Nazira. He will hand over charge of his Court and Office to the Munsiff-cum-Judicial Magistrate, 1st Class, Nazira and proceed to join his new assignment immediately.
32. Shri Nirmal Kumar Laskar, Sub-Divisional Judicial Magistrate (M), Sarupathar. He will hand over charge of his Court and Office to the Munsiff-cum-Judicial Magistrate, 1st Class, Sarupathar and proceed to join his new assignment immediately.
33. Shri Saptarshi Garg, Sub-Divisional Judicial Magistrate (M), Koliabar. He will hand over charge of his Court and Office to the Munsiff-cum-Judicial Magistrate, 1st Class, Koliabar and proceed to join his new assignment immediately.
34. Smti Munmee Neog, Sub-Divisional Judicial Magistrate (M), Abhayapuri. She will hand over charge of his Court and Office to the Munsiff-cum-Judicial Magistrate, 1st Class, Abhayapuri and proceed to join her new assignment immediately.
35. Shri Jyotirmoy Sharma, Sub-Divisional Judicial Magistrate (M), Rangia. He will hand over charge of his Court and Office to the Judicial Magistrate, 1st Class, Rangia and proceed to join his new assignment immediately.
36. Shri Achyutananda Saikia, Sub-Divisional Judicial Magistrate (M), Charaideo, Sonari. He will hand over charge of his Court and Office to the Munsiff-cum-Judicial Magistrate, 1st Class, Charaideo, Sonari and proceed to join his new assignment immediately.
37. Smti Pranami Goswami, Munsiff, Rangia
38. Smti Arunima Sonowal, Sub-Divisional Judicial Magistrate (S), Baksa, Mushalpur
39. Shri Gautam Daimari, Sub-Divisional Judicial Magistrate (S), Nagaon
40. Smti Monica Missong, Sub-Divisional Judicial Magistrate (S), Dibrugah
41. Smti Dulumoni Das, Sub-Divisional Judicial Magistrate (S), Chirang, Kajalgaon
42. Smti Mridusmita Hazarika, Sub-Divisional Judicial Magistrate (S), Sivasagar
43. Shri Sarfraz Nawaz, Sub-Divisional Judicial Magistrate (S), Darrang, Mangaldoi
44. Smti Mayurakshi Roy Medhi, Munsiff No.2, Nalbari
45. Shri Rupam Saikia, Munsiff No.2, Karbi Anglong, Diphu
46. Smti Madhumita Naroh, Judicial Magistrate, 1st Class, Golaghat
47. The Deputy Registrar (_____), Gauhati High Court, Guwahati
48. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
49. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati

15/11/22

50. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
51. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judl.)/ Registrar (Admn.)/ Registrar (Estt.), Gauhati High Court, Guwahati
52. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

A handwritten signature in black ink, appearing to be 'S. S. S.', with a date '15/11/2024' written below it.

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI